

SHRI M. C. SHAH: I have not got the information; I will look into the matter and inform the hon. Member.

SHRI AKBAR ALI KHAN: The Hyderabad Government also suggested October.

SHRI M. C. SHAH: I will enquire into all that and inform the hon. Members.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

TRANSFER OF ARCHIVES RECORDS TO MOUNT ABU

*60. SHRI S. N. DWIVEDY: Will the Minister for EDUCATION be pleased to state:

(a) whether any decision to transfer all records from different archives to Mount Abu has been taken;

(b) if so, what are the main reasons which led to the decision; and

(c) whether it is a fact that a former Director of Archives described the place as extremely unsuitable for such purposes?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) The question of opening a Branch Office of the National Archives of India at Mount Abu so that it may serve as the repository for all Rajputana Residency records is under consideration.

(b) The main reasons for considering this possibility are the acute shortage of accommodation in Delhi and the immediate availability of a Central Government building at Mount Abu. The climate of Mount Abu does not compare unfavourably with that of other places where big record offices are located.

(c) No.

110 RSD.

GRATUITOUS RELIEFS GIVEN TO STATES

19. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) what is the extent and nature of gratuitous reliefs given to each State during the year 1953-54 and so far in 1954-55; and

(b) whether the relief was given after the States had spent the amount or before?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) I presume the hon. Member has in mind the grants given to the States on account of natural calamities. A statement giving the information in respect of 1953-54 is appended. As regards 1954-55, all the State Governments have been informed that they can claim a grant of half the total expenditure on gratuitous relief up to Rs. 2 crores and three-fourths of the expenditure in excess thereof, and have been asked to furnish details of the expenditure under various heads. No final payments, however, have been made to them so far, as replies are still awaited from them. [See Appendix IX, Annexure No. 15.]

(b) Payments are usually made towards the close of the financial year on the basis of up-to-date expenditure incurred by the State Government and estimates for the balance of the year. Where, however, the ways and means position of the State Government justifies it, advances are also made and adjusted in due course.

MAINTENANCE OF THE ACCOUNTS OF THE CONSOLIDATED FUND AND THE PUBLIC FUND ACCOUNT OF INDIA

20. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) whether separate balances are maintained for the Consolidated Fund of India and the Public Account; and